

ITEM NO.812

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 70146/2022 in Criminal Appeal Nos. 757-758/2022

CHANDRAPAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A. 70146/2022 - Application for bail)

Date : 03-08-2022 These appeals were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Mr. Shashwat Goel, AOR (Mentioned by)

Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Shashwat Goel, learned
counsel for the applicant seeking urgent listing of the
application, we direct the Registry to list the application
next week before an appropriate Bench.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)